

DIVISION BENCH
COURT - II

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/218(KB)2022
IA(I.B.C)/232(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

| | |
|------------------|------------------------------------|
| IN THE MATTER OF | INDIAN BANK VS JATIN AGARWAL |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. S. Tibrewal, Adv.] For the Personal Guarantor

Ms. Swastika Ray, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. At the request of the Ld. Counsel for the Personal Guarantor the matter stands adjourned to **22.05.2024**.
3. Parties are required to keep their written notes of argument handy at the time of hearing.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**